

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No.1721 of 2021**

Ashok Yadav ..... Petitioner  
Versus  
The State of Jharkhand ..... Opposite Party

**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

For the Petitioner : None  
For the State : None

**Order No.02 Dated- 19.04.2021**

The matter is taken up through video conferencing.

No one turns up either on behalf of the petitioner or on behalf of the State.

List this case after a week.

**(Anil Kumar Choudhary, J.)**